

47. मोमबत्ती
48. टावर रिट्रीडिंग
49. रंग और रोमन
50. टीका लगाने योग्य डिस्टिल्ड पानी
51. स्टोरेज बैटरी
52. एरेटेड/शीतल पय
53. टाफी लाजेन्ज और अन्य मिष्ठान
54. ग्राइस कैंडी
55. इलैक्ट्रो प्लेटिंग
56. श्रंगार प्रसाधन (नाखून पालिश, पाऊडर, बिन्दीप्रादि)
57. केस तेल
58. प्रायरन काउन्ट्री (जाब बक्स) चारा कटर. कोल्डू प्रादि
59. हीजरी (बुनाई और सिलाई)
60. घासे को रील बनाना
61. मशीन से बेकरी, ब्रेड (बिस्कुट) बनाना
62. रेडियों मरम्मत-मह-निर्माण
63. सीमेंट जानी
64. मुर्छी
65. विद्युत करघा
66. सिले सिलाये कपड़े
67. चमड़े की चप्पलें और जूते
68. चमड़े की बनी वस्तुएं (सूटकेस ब्रीफकेस प्रादि)
69. कन्वास उत्पाद घैले प्रादि
70. जर्दा बनाना
71. इस्पाती कैंचियां, चाकू एवं अन्य घरेलू इस्पाती सामान
72. धुलाई पाऊडर (एसिडसलरी से)
73. पशुओं का चारा
74. लकड़ी की नावे और रैफ
75. फार्मासिटिकल्स
76. तेल मिलें
77. स्ट्रॉ बोर्ड
78. फिलीयल
79. प्राधुनिक बाल मिल

80. लेन्स ग्राइडिंग
81. तार की कील और पीपल पिनें
82. मुद्रण प्रेस

जयपुर उद्योग लि० के सीमेंट कारखाने का अधिग्रहण

*257. श्री भीठा लाल पटेल : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जयपुर उद्योग लि० के सवाई माधोपुर स्थित सीमेंट कारखाने की खराब आर्थिक स्थिति के कारण उसका अधिग्रहण करने के बारे में सरकार ने अन्तिम निर्णय कर लिया है;

(ख) यदि हां, तो कब तक उमका अधिग्रहण कर लिया जावेगा ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग मंत्री (श्री बाबू कर्नाडिस) :

(क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) उद्योग (विकास एवं विनियमन) अधिनियम, 1951 को धारा 15 के अधीन 22 जुलाई, 1978 को कंपनी के कार्यकरण की जांच का प्रादेश दिया गया था । जांच समिति ने 29 सितम्बर, 1978 को अपनी रिपोर्ट प्रस्तुत कर दी है जिसकी जांच की जा रही है ।

Inclusion of Press Freedom in Fundamental Rights

*258. SHRI OM PRAKASH TYAGI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware of the recent demand of the journalists made at a seminar on the 'Second Press Commission' to include press freedom in Fundamental Rights enumerated in the Constitution:

(b) reaction of Government thereon; and

(c) steps being taken to meet this demand?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) and (c). One of the terms of references of the Second Press Commission is with regard to the adequacy or otherwise of the present constitutional guarantee to ensure freedom of the Press. It is, therefore, expected that the Commission will examine this matter. The recommendations of the Commission in this regard are awaited.

Population Policy

*259. SHRI NATVERLAL B.

PARMAR:

SHRI S. S. SOMANI :

Will the Minister of PLANNING be pleased to state whether it is a fact that the Planning Commission has set up a working group on population policy for suggesting a fertility control programme for the current and subsequent plan periods, if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): Yes, Sir. The details regarding the composition and terms of reference of the Working Group on Population Policy are given in the Statement laid on the Table of the House.

Statement

The Family Planning Programme has been gradually expanded in scope and content into a Family Welfare Programme with an integrated approach towards family planning, maternity and child health and nutrition. It is increasingly recognised that acceptance of the fertility control programme cannot be brought about solely through a target-oriented clinical approach. Basic changes in human attitudes towards this problem are necessary and these can be brought about through persistent and wide-spread information, education and communication activities and manipulation of several socio-economic variables, apart from the provision of basic health and family welfare services. The Statement of Policy on the Family Welfare Programme

announced in June, 1977 has drawn particular attention to some of these aspects. In order to translate this policy into concrete action plan, it has been decided to set up a Working Group on Population Policy with the following as members:—

1. Dr. V. A. Pai Panandiker, Director, Centre for Policy Research, New Delhi. Chairman
2. Prof. P.B. Desai, Institute of Economic Growth, New Delhi. Member
3. Prof. Ashish Bose, Institute of Economic Growth New Delhi. Member
4. Prof. D. Banerjee, Head, Centre for Social Medicine & Community Health, Jawaharlal Nehru University, New Delhi. Member
5. Dr. Kumudini Dandekar, Gokhale Institute of Politics & Economics, Pune-411004. Member
6. Dr. K. Srinivasan, Director, International Institute of Population Studies, Bombay. Member
7. Dr. Sharad Kumar, Director, National Institute of Health & Family Welfare, 1-17, Green Park, New Delhi. Member
8. Dr. V. Ramalingaswami, Director and Professor of Pathology, All India Institute of Medical Sciences, New Delhi. Member
9. Smt. Avabai B. Wadia, President, Family Planning Association of India, Bombay. Member
10. Representative of the Ministry of Education and Social Welfare. Member
11. Registrar General of India, New Delhi. Member
12. Additional Secretary-cum-Commissioner (Family Welfare) Ministry of Health & Family Welfare. Member
13. Adviser, Perspective Planning, Planning Commission. Member
14. Consultant (Health & Family Welfare), Planning Commission. Member